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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/135/2016  
NAME OF THE PETITIONER(S) : S. Swaminathan & another  
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA. for KSR & Co.	Counsel for R1 to R9.	M.K. Preetha
2)	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	A. Shankar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the proposal that has been given by the Respondent is considered and response has been given. Counsel for the Respondent prayed for time to report the outcome of the response. Put up on 12.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk